

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 153/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

Nitishree Infrastructure Ltd.

... Respondent

Appearances : Dr. K.S. Yadav, ADG for the DG.

ORAL ORDER

27th September, 2010

Preliminary Investigation Report (PIR) shall be filed within six weeks.

List on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 154/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

Religare Commodities Ltd.

... Respondent

Appearances : Dr. K.S. Yadav, ADG for the DG.

ORAL ORDER

27th September, 2010

As prayed, six weeks' time is granted to the DG to file the
Preliminary Investigation Report.

List the matter on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 79/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG] Complainant

Versus

Reliance Industries Ltd. & Anr. ... Respondents

Appearances : Dr. K.S. Yadav, ADG for the DG.

ORAL ORDER

27th September, 2010

We have perused the Preliminary Investigation Report filed by the DG. It has been stated that there is no currency of an agreement and, in any event, no case of unfair trade practice is made out. That being so, these proceedings are closed.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

30(116) UTPE/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Vikas Sharma Complainant

Versus

Tele Talk & Anr. ... Respondents

Appearances : The Complainant in person.

ORAL ORDER

27th September, 2010

No reply has been filed. The matter is adjourned to 13th
December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

30(134) UTPE/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

C.L. Nagpal Complainant

Versus

Tata Sky Pvt. Ltd. ... Respondent

Appearances : The Complainant in person.

Shri Nitin Bhatia, Advocate for the Respondent.

ORAL ORDER

27th September, 2010

Copy of the complaint petition be supplied to the learned counsel for the respondent. The reply shall be filed within four weeks. If any rejoinder is to be filed, the same shall be filed within three weeks thereafter.

List the matter on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

30(148) UTPE/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Sureshrekha Aggarwal

.... Complainant

Versus

Maruti Suzuki Service

... Respondent

Appearances : The Complainant in person.

ORAL ORDER

27th September, 2010

Issue Notice to the respondent.

List the matter on 8th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 125/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Federation of All Maharashtra
Petro Dealer's Association

.... Complainant

Versus

Bharat Petroleum Corporation Ltd. & Anr.

... Respondents

Appearances : Ms. Neela Gokhale, Advocate for the Complainant.

Shri Nitin Lonkar, Advocate for Shri Sanjay Shandilya,
Advocate for the Respondents.

ORAL ORDER

27th September, 2010

As the cognate matter i.e. UTPE 151/2009, is directed to be listed on 8th December, 2010 list this matter on the same date i.e. 8th December, 2010. Reply and rejoinder, if any, shall be filed in the meantime.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 126/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

M/s. Paras Aircon & Anr.

... Respondents

Appearances : Dr. K.S. Yadav, ADG for the DG.

Ms. Meenakshi Midha, Advocate for Shri Niraj Singh,
Advocates for Respondent No. 2.

ORAL ORDER

27th September, 2010

Reply shall be filed within four weeks.

List the matter on 8th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 127/2009

C.A. 39/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Shri Manish Saxena Complainant/Applicant

Versus

M/s. Rampur Internal Ltd. ... Respondent

Appearances : Ms. Manju Pattiyani with Shri Abraham Pattiyani,
Advocates for the Complainant/Applicant.

Shri Sushil Kumar Pandey, Advocate for Respondent No. 1.

Ms. Neelam Gupta, Advocate for Respondents Nos. 2 & 3.

ORAL ORDER

27th September, 2010

Learned counsel for the complainant/applicant states that an out of court settlement has been arrived at between the parties and, therefore, both the petitions i.e. UTPE 127/2009 and C.A. 39/2009, are not pressed. She prays for withdrawal of the cases. The prayer appears to be genuine and is accepted. Accordingly, both the above petitions are disposed of.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 130/2009

C.A. 91/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Kumari Neha Gupta Complainant

Versus

M/s. Maruti Sales & Services (Delhi) ... Respondent

Appearances : Ms. Neha Gupta, Advocate for the Complainant.

Ms. Subhashini A., Advocate for the Respondent.

ORAL ORDER

27th September, 2010

Reply and the rejoinder shall be filed within four weeks.

List the matter on 8th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 27/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Cee Em Imports (P) Ltd. Complainant

Versus

H.S.I.D.C. & Anr. ... Respondents

Appearances : Shri R.K. Kapoor, Advocate for the Complainant.

Shri Ravindra Bana, Advocate for the Respondents.

ORAL ORDER

27th September, 2010

List the matter on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 87/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Kay Bee Overseas (P) Ltd. & Ors. Complainants

Versus

H.S.I.D.C. & Anr. ... Respondents

Appearances : Shri R.K. Kapoor, Advocate for the Complainants.

Shri Ravindra Bana, Advocate for the Respondents.

ORAL ORDER

27th September, 2010

List the matter on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 88/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Umed Singh Complainant

Versus

H.S.I.D.C. & Anr. ... Respondents

Appearances : Shri R.K. Kapoor, Advocate for the Complainant.

Shri Ravindra Bana, Advocate for the Respondents.

ORAL ORDER

27th September, 2010

List the matter on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 61/2003

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Shri Kamal Kishore Khullar Applicant

Versus

M/s. Legend Travels Pvt. Ltd. ... Respondent

Appearances : Proxy for Shri P.K. Bajaj, Advocate for the Applicant.

Shri R.P. Pandey, Advocate for the Respondent.

ORAL ORDER

27th September, 2010

A prayer for an adjournment is made on the ground of non-availability of the learned counsel for the applicant. Prayer is accepted.

List the matter on 8th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 34/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Naresh Kumar ... Applicant

Versus

Ayurvedic Pharmaceuticals & Others ... Respondents

Appearances : The Applicant in person.

Shri R.P. Bhasin, Authorised Representative of the
Respondents.

ORAL ORDER

27th September, 2010

Prayer for an adjournment is made on the ground of non-availability
of the counsels of both the parties.

List the matter on 13th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

